

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1058
ANSWERED ON:13.07.2009
DEEP SEA FISHING PROJECTS OF MPEDA
Angadi Shri Suresh Chanabasappa

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Marine Products Export Development Authority (MPEDA) proposes to start a separate deep-sea fisheries corporation and acquire boats and fish in Exclusive Economic Zone (EEZ);
- (b) if so, the details thereof;
- (c) whether MPEDA proposes to set up a separate fisheries divisions;
- (d) if so, the details thereof; and
- (e) the mandate of MPEDA with regard to increasing marine exports and the extent to which it has fulfilled its mandate?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) and (c): No, Madam.

(b) and (d): Does not arise.

(e): The mandate of MPEDA are:- developing , regulating and undertaking measures for the conservation and management off-shore of deep sea fisheries, registering fishing vessels, processing plants of storage premises, conveyances used for the transport of marine products, fixing of standards and specifications for export of marine products, rendering of financial and other assistance to owners of fishing vessels, processing plants or storage premises and convenes used for the transport and acting as an agency for such relief and subsidy scheme as entrusted to the authority by the Government, carrying out inspection, including the marketing outside India , registering exporters , collecting statistics ,training in various aspects of marine products.

Marine product exports have grown substantially from a mere Rs. 2.46 crore in the early fifties to Rs.8607.94 crore equivalent to US\$ 1908.63 million in 2008-09.